GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2294 ANSWERED ON:10.03.2015 STRENGTH OF CAPF Ramachandran Shri Krishnan Narayanasamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total strength of personnel in the Central Armed Police Forces (CAPF) gender, rank and force-wise;
- (b) whether there is shortage of personnel in the CAPF and if so, the reasons therefor; and
- (c) the steps taken by the Government to increase the number of such personnel in the CAPF in view of increase in terrorist activities and naxalite violence in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJU)

(a): As intimated by Central Armed Police Forces (CAPFs) and Assam Rifles (AR), the total strength and shortage of personnel as on 31.01.2015 in the CAPFs and AR, gender, rank and force-wise is as under:-

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FORCE AUTHORISED STRENGTH VACANT POSTS

GOS SOS ORS Total GOS SOS ORS Total

CRPF 4,997 39,123 2,59,415 3,03,535 572 1,406 14,732 16,710

BSF 5,034 34,341 2,12,684 2,52,059 186 1,014 24,549 25,749

CISF 1,506 24,789 1,15,047 141,342 37 0 5,700 5,737

ITBP 2,095 12,680 74,663 89,438 112 0 3,101 3,213

SSB 2,061 12,044 77,129 91,234 38 31 7,894 7,963

AR 1,269 4,603 60,540 66,412 22 0 0 22

Total 16,962 1,27,580 7,99,478 9,44,020 967 2,451 55,976 59,394
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GOs: Gazetted Officers, SOs: Subordinate Officers, ORs: Other Ranks

No strength is separately sanctioned for Women. However, as per this Ministry UO No. 45017/14/ 2010-Pers.I dated 31.05.2011, the CAPFs are to bring the percentage of women in the Forces to 5% within the next three years. At present, the total number of woman personnel posted in CAPFs & AR is under:-

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Name of the Posted Strength
Force of women

CRPF 6,138
BSF 3,528
CISF 6,264
ITBP 1,393
SSB 1,184
AR 484
Total 18,991
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(b) & (c): The vacancies are arisen out of retirements, resignations, new raising etc, which is a routine ongoing administrative process. Timely action is taken to fill up the vacancies by direct recruitment, by promotion or by deputation as per the Recruitment Rules. The vacancies remained unfilled due to any reason including non-joining of the candidates selected for the post are carried forward to the next vacancy year in the same category.

Further, augmentation of the CAPFs is done by the Government from time to time as per the administrative & operational requirement of the Forces.	